

1	2	3	4
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	294-306*	150
34.	Tamil Nadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)
35.	Telangana	6000	3750
36.	Tripura	549-4590*	393-3030*

* Depending on the qualification and/or number of years of service

Special courts under POCSO

2218. SHRI MAHESH PODDAR:

SHRI TIRUCHI SIVA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the State-wise list of number of Special Courts formed under the Protection of Children against Sexual Offences (POCSO) Act, 2012;

(b) the State-wise list of number of judges appointed in Special Courts formed under the Protection of Children against Sexual Offences Act, 2012; and

(c) the State-wise list of number of District Child Protection Units formed and receiving funds, as these units are responsible for rehabilitation and alternative care of children along with other services?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Section 28 of the Protection of Children from Sexual Offences (POCSO) Act, 2012 provides that the State Government shall in consultation with the Chief Justice of the High Court, by notification in the Official Gazette, designate

for each district, a Court of Session to be a Special Court to try the offences under the POCSO Act.

As informed by Department of Justice, setting up and functioning of the Special Courts comes under the domain of the State Governments and the Courts are set up by the State Governments in consultation with the High Courts concerned. Besides, as informed by Department of Justice, an amount of ₹99.43 crore has been released to 27 States/UTs for setting up of 649 Fast Track Special Courts (FTSCs) including 363 exclusive POCSO courts.

(c) The State-wise list of number of District Child Protection Units (DCPUs) formed and receiving funds during 2019-20 is given in the Statement.

Statement

State/UT-wise number of District Child Protection Units formed and receiving funds during 2019-20 upto 24.02.2020

Sl.No.	State	Number of DCPU
1	2	3
1.	Andhra Pradesh	13
2.	Arunachal Pradesh	25
3.	Assam	33
4.	Bihar	38
5.	Chhattisgarh	27
6.	Goa	2
7.	Gujarat	33
8.	Haryana	22
9.	Himachal Pradesh	12
10.	Jammu and Kashmir	22
11.	Jharkhand	24
12.	Karnataka	30
13.	Kerala	14

1	2	3
14.	Madhya Pradesh	51
15.	Maharashtra	36
16.	Manipur	9
17.	Meghalaya	11
18.	Mizoram	8
19.	Nagaland	11
20.	Odisha	30
21.	Punjab	22
22.	Rajasthan	33
23.	Sikkim	4
24.	Tamil Nadu	32
25.	Tripura	8
26.	Uttar Pradesh	75
27.	Uttarakhand	13
28.	West Bengal	23
29.	Telangana	33
30.	Andaman and Nicobar Islands	3
31.	Chandigarh	1
32.	Dadra and Nagar Haveli	1
33.	Daman and Diu	2
34.	Lakshadweep	-
35.	Delhi	11
36.	Puducherry	4
TOTAL		716